

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/06/2017 to 30/06/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	C/COD /10446/2017 -in- C/11130/2017- DB	03/04/2017	Balgopal Shipping & Logistics -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR- 16-15-16 Dated : 27/11/2015
2	C/COD /10447/2017 -in- C/11131/2017- DB	03/04/2017	Shri Vipul Sharma -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR- 16-15-16 Dated : 27/11/2015
3	C/COD /10448/2017 -in- C/11132/2017- DB	03/04/2017	Shri Vivek Shukla -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR- 16-15-16 Dated : 27/11/2015
4	C/COD /10449/2017 -in- C/11133/2017- DB	03/04/2017	Mr G R Dwivedi -Vs- C.C.-Kandla	OIO-KDL-COMMR-PVRR- 16-15-16 Dated : 27/11/2015
5	E/ORS /10450/2017 -in- E/10981/2014- DB	01/06/2017	Viom Impex -Vs- C.C.E. & S.T.-Rajkot	OIA-RJT-EXCUS-000-APP- 594-13-14 Dated : 19/12/2013
6	E/COD /10451/2017 -in- E/11145/2017-	22/05/2017	Shanti Ship Breakers Pvt Ltd -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000- APP-244-16-17 Dated : 18/01/2017

	DB			
7	E/COD /10452/2017 -in- E/11146/2017- SM	29/05/2017	Ge Power India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-002- APP-435-2016-17 Dated : 30/11/2016
8	E/CROSS /10453/2017 -in- E/10959/2017- DB	05/06/2017	C.C.E & S.T.-Silvasa -Vs- J B F Industries Limited	OIO-SIL-EXCUS-000- COM-063-068-16-17 Dated : 30/12/2016
9	E/CROSS /10454/2017 -in- E/10958/2017- DB	05/06/2017	C.C.E & S.T.-Silvasa -Vs- J B F Industries Limited	OIO-SIL-EXCUS-000- COM-063-068-16-17 Dated : 30/12/2016
10	E/CROSS /10455/2017 -in- E/10957/2017- DB	05/06/2017	C.C.E & S.T.-Silvasa -Vs- J B F Industries Limited	OIA-SIL-EXCUS-000- COM-063-068-16-17 Dated : 30/12/2016
11	E/ROA /10456/2017 -in- E/638/2011-DB	05/06/2017	Goldjyoti Polymers -Vs- C.C.E. & S.T.-Vapi	OIO-02/MP/VAPI/2011 Dated : 17/01/2011
12	E/ROA /10457/2017 -in- E/306/2011-DB	06/06/2017	Chandrabhan Singh -Vs- C.C.E.-Ahmedabad-i	OIO- 03/COMMR/RKS/AHD- I/2010 Dated : 03/02/2010
13	ST/COD /10458/2017 -in- ST/11150/2017- SM	29/05/2017	Ario Infrastructure Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-001- APP-373-2016-17 Dated : 07/10/2016
14	C/ROA /10459/2017	08/06/2017	Gokul Refoils & Solvent Ltd	OIA-KDL-CUSTM-000- APP-481-482-14-15

	-in- C/10938/2015-DB		-Vs- C.C.-Kandla	Dated : 13/03/2015
15	ST/ROA /10460/2017 -in- ST/216/2010-SM	08/06/2017	Gokul Refoils & Solvent Ltd -Vs- C.C.E. & S.T.-Ahmedabad- iii	OIA-06-08/2010/AHD-III/CE/KCG/COMMR-A Dated : 25/01/2010
16	ST/ROA /10461/2017 -in- ST/217/2010-SM	08/06/2017	Gokul Refoils & Solvent Ltd -Vs- C.C.E. & S.T.-Ahmedabad- iii	OIA-06-08/2010/AHD-III/CE/KCG/COMMR-A Dated : 25/01/2010
17	ST/ROA /10462/2017 -in- ST/215/2010-SM	08/06/2017	Gokul Refoils & Solvent Ltd -Vs- C.C.E. & S.T.-Ahmedabad- iii	OIA-06-08/2010/AHD-III/CE/KCG/COMMR-A Dated : 24/01/2010
18	C/COD /10463/2017 -in- C/11156/2017-DB	08/06/2017	Ranjan S Kumar -Vs- C.C.-Ahmedabad	OIO-AHM-CUSTM-000-COM-014-16-17 Dated : 02/12/2015
19	C/COD /10464/2017 -in- C/11157/2017-DB	08/06/2017	Jignesh K Gadhvi -Vs- C.C.-Ahmedabad	OIO-AHM-CUSTM-000-COM-014-16-17 Dated : 28/02/2017
20	C/COD /10465/2017 -in- C/11158/2017-DB	08/06/2017	Ramesh Sirumal Keval Ramani -Vs- C.C.-Ahmedabad	OIO-AHM-CUSTM-000-COM-014-16-17 Dated : 28/02/2017
21	ST/ROM /10466/2017 -in-	12/06/2017	Lmp Precision Engineering Company Pvt Ltd -Vs-	OIO-DMN-EXCUS-000-COM-014-13-14 Dated : 28/11/2013

	ST/10616/2014-DB		C.C.E. & S.T.-Daman	
22	E/ROA /10467/2017 -in- E/606/2012-SM	08/05/2017	Vilasben B Patel -Vs- C.C.E. & S.T.-Surat-ii	OIA-CS/27/SURAT-II/2012 Dated : 21/03/2012
23	E/COD /10468/2017 -in- E/11183/2017-DB	26/05/2017	Shri Suresh Gangdasbahi Patel -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-62-16-17 Dated : 09/12/2016
24	E/ROM /10469/2017 -in- E/977/2008-SM	15/06/2017	Inspiron Engineering Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-63-2008-AHD-I-CE-ID-COMMR-A-- Dated : 24/04/2008
25	ST/Stay /10470/2017 -in- ST/11160/2017-SM	15/06/2017	C.S.T.-Service Tax - Ahmedabad -Vs- The Orient Club	OIA-AHM-SVTAX-000-225-16-17 Dated : 31/01/2017
26	E/ROM /10471/2017 -in- E/779/2007-DB	15/06/2017	Pioma Industries -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-38-2007-AHD-III-CE-DK-COMR-A- Dated : 30/03/2007
27	E/ROM /10472/2017 -in- E/964/2012-DB	15/06/2017	Pioma Industries -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-130/2012-AHD-III-/SKS/COMMR-A-/AHD Dated : 25/09/2012
28	E/ROM /10473/2017 -in- E/701/2008-DB	15/06/2017	Pioma Industries -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-25/COMMR/2008 Dated : 25/03/2008
29	E/EH /10474/2017 -in-	15/06/2017	Aia Engineering Ltd Unit 2 -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-026-2016-17 Dated : 28/10/2016

	E/12087/2016-DB			
30	E/EH /10475/2017 -in- E/12086/2016-SM	15/06/2017	Aia Engineering Ltd Unit 3 -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-025-2016-17 Dated : 28/10/2016
31	E/EH /10476/2017 -in- E/10655/2017-SM	15/06/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-057-059-2016-17 Dated : 02/02/2017
32	E/EH /10477/2017 -in- E/10656/2017-SM	15/06/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-057-059-2016-17 Dated : 02/02/2017
33	E/EH /10478/2017 -in- E/10654/2017-SM	15/06/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-057-059-2016-17 Dated : 02/02/2017
34	E/COD /10479/2017 -in- E/11209/2017-SM	05/06/2017	Adarbeharam Foods Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-VAD-EXCUS-003-APP-256-257-2016-17 Dated : 27/07/2016
35	E/CROSS /10480/2017 -in- E/10387/2017-SM	19/06/2017	Klj Plasticizers Limited -Vs- C.C.E. & S.T.-Vapi	OIA-SRP-187-VAPI-2013-14 Dated : 17/07/2013
36	E/COD /10481/2017 -in- E/11213/2017-DB	19/06/2017	Hari Om Steel Industries -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR-COM-71-16-17 Dated : 28/02/2017

37	E/COD /10482/2017 -in- E/11214/2017- DB	19/06/2017	Vibhav Kumar Ramhinch Mishra -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR- COM-71-16-17 Dated : 28/02/2017
38	E/COD /10483/2017 -in- E/11215/2017- DB	19/06/2017	Priyal Manharlal Viradiya -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR- COM-71-16-17 Dated : 28/02/2017
39	E/COD /10484/2017 -in- E/11216/2017- DB	19/06/2017	Shri Manaharlal H Viradia -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-PR- COM-71-16-17 Dated : 28/02/2017
40	C/ROA /10485/2017 -in- C/421/2008-DB	15/06/2017	Texcellence Overseas -Vs- C.C.-Ahmedabad	Not.O-VII/48-135/CUS-T- /08 Dated : 26/05/2008
41	ST/ROM /10486/2017 -in- ST/10616/2014- DB	21/06/2017	Lmp Precision Engineering Company Pvt Ltd -Vs- C.C.E. & S.T.-Daman	OIO-DMN-EXCUS-000- COM-014-13-14 Dated : 28/11/2013
42	E/ROA /10487/2017 -in- E/1730/2009-SM	21/06/2017	C.C.E. & S.T.-Surat-i -Vs- Shree Shakambari Silk Mills	OIA-RKA/709-710/SRT- I/2009 Dated : 23/09/2009
43	E/COD /10488/2017 -in- E/11246/2017- DB	22/06/2017	Twenty Century Wire Rods Ltd -Vs- C.C.E & S.T.-Silvasa	OIO-SIL-EXCUS-000- COM-075-16-17 Dated : 27/01/2017
44	ST/EH /10489/2017 -in-	22/06/2017	Shree Hindustan Fabricators -Vs-	OIO-SUR-EXCUS-001- COM-010-14-15 Dated : 22/05/2014

	ST/13163/2014-DB		C.C.E. & S.T.-Surat-i	
45	ST/EXTN /10490/2017 -in- ST/685/2011-DB	22/06/2017	Five Star Casting Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/217-218/SRT-I/2011 Dated : 14/07/2011
46	E/COD /10491/2017 -in- E/11249/2017-DB	22/06/2017	Sunil Kumar Natwarlal Parikh -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-045-16-17 Dated : 20/01/2017
47	E/ORS /10492/2017 -in- E/10336/2017-DB	22/06/2017	Unique Pharmaceuticals Laboratories -Vs- C.C.E-Bharuch	OIA-CCESA-VAD-APP-II-VK-318-2016-17 Dated : 24/10/2016
48	E/ORS /10493/2017 -in- E/10337/2017-DB	22/06/2017	Unique Pharmaceuticals Laboratories -Vs- C.C.E-Bharuch	OIA-CCESA-VAD-APP-II-VK-317-2016-17 Dated : 24/10/2016
49	ST/CROSS /10494/2017 -in- ST/10792/2017-DB	27/06/2017	C.S.T.-Service Tax - Ahmedabad -Vs- Akbar Travels Of India Pvt Ltd	OIA-AHM-SVTAX-000-APP-175-16-17 Dated : 30/11/2016
50	E/ROA /10495/2017 -in- E/619/2011-SM	27/06/2017	Bhavani Industries -Vs- C.C.E. & S.T.-Rajkot	OIA-51/2011/COMMR-A-/CMC/RAJ Dated : 09/03/2011
51	E/ROM /10496/2017 -in- E/619/2011-SM	27/06/2017	Bhavani Industries -Vs- C.C.E. & S.T.-Rajkot	OIA-51/2011/COMMR-A-/CMC/RAJ Dated : 09/03/2011
52	E/ROM /10497/2017	29/06/2017	Stylopack -Vs-	OIO-07/MP/2005 Dated : 31/01/2005

	-in- E/1980/2005-DB		C.C.E. & S.T.-Surat-i	
53	E/ROM /10498/2017 -in- E/1976/2005-DB	29/06/2017	Mayur Printers -Vs- C.C.E. & S.T.-Surat-i	OIO-07-MP-2005 Dated : 31/01/2005
54	E/ROM /10499/2017 -in- E/1978/2005-DB	29/06/2017	Labhubhai Patel Partner -Vs- C.C.E. & S.T.-Surat-i	OIO-07-MP-2005 Dated : 31/01/2005
55	E/ROM /10500/2017 -in- E/1977/2005-DB	29/06/2017	Mayank Rotoplast Industries -Vs- C.C.E. & S.T.-Surat-i	OIO-07-MP-2005 Dated : 31/01/2005
56	E/ROM /10501/2017 -in- E/1979/2005-DB	29/06/2017	Vikas Agencies -Vs- C.C.E. & S.T.-Surat-i	OIO-07/MP/2005 Dated : 31/01/2005
57	C/ROA /10502/2017 -in- C/134/2009-SM	29/06/2017	Dev Kumar Kapta -Vs- C.C.-Kandla	OIO-KDL/COMMR/50/2008 Dated : 28/11/2008
58	ST/Stay /10503/2017 -in- ST/11290/2017- DB	29/06/2017	C.S.T.-Service Tax - Ahmedabad -Vs- Sorath Builders	OIA-AHM-SVTAX-000- APP-230-16-17 Dated : 20/02/2017
59	C/ROA /10504/2017 -in- C/69/2009-SM	30/06/2017	Raghuvir Singh & Sons -Vs- C.C.-Kandla	OIO-KDL/COMMR/50/2008 Dated : 28/11/2008
60	E/COD /10505/2017 -in-	30/06/2017	Ashish Vessel Demolition Private Limited -Vs-	OIA-BHV-EXCUS-000- APP-255-256-16-17 Dated : 14/02/2017

	E/11294/2017-DB		C.C.E. & S.T.-Bhavnagar	
61	E/COD /10506/2017 -in- E/11295/2017-DB	30/06/2017	Shri Harikrishna Agarwal -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-255-256-16-17 Dated : 14/02/2017